NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 1(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s Deva Nand Joshi & Anr. V/s. M/s. Sunergy Technofin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME [ESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. SONAL JAIN	ADV.	FOR RESPONDENTS	Jan
2.	MR. SAHARSH	ADV.	FOR RESPONDENTS	John
3.	MS. HEENA	ADV.	FOR RESPONDENTS	W_
4.	RANJIT KUMA	R Apr.	FOR PETITIONERS.	daught

ORDER

Settlement has been arrived at between the parties. Let the memorandum of settlement duly annexed with affidavits be placed on record.

To come up on 29.07.2016 for further consideration.

(Ina Malhotra)

(R.Varadharajan) Member Judicial